GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:4465
ANSWERED ON:22.04.2013
IRREGULARITIES IN NH PROJECTS
Dhotre Shri Sanjay Shamrao;Gutha Shri Sukender Reddy;Mahtab Shri Bhartruhari

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has received complaints regarding quality of construction work and irregularities in National Highway Projects under implementation in various parts of the country during each of the last three years and the current year;
- (b) if so, the details thereof, State-wise and project-wise and the action taken by the Government thereon;
- (c) whether the Government has also conducted enquiry in this regard;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the said projects have been stalled due to alleged irregularities and other hurdles and if so, the details thereof; and
- (f) the corrective steps taken/being taken by the Government to remove the hurdles in execution of the said projects?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) Yes, Madam.
- (b) to (d) The State/Union Territory (UT)-wise details of complaints regarding quality of construction work and irregularities in National Highway (NH) Projects under implementation in various parts of the country during last three years and the current year, which are yet to be concluded along with action taken are annexed.
- (e) No project has been stalled.
- (f) Does not arise.